

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : --  
PETITION NUMBER : CP/100(CHE)2022  
NAME OF THE PETITIONER : Rajan Kishin Shahani  
NAME OF THE RESPONDENT(S) : Yu Bo Investment Company Private  
Limited & Another  
UNDER SECTION : Sec 241, 242 & 244 of CA, 2013  
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**ORDER**

Representing Counsel Mr.Gokulakrishnan appears for the Petitioner. Respondent No.1 was already exparte. Representing Counsel Ms.Ferosha appears for Respondent No.2.

Representing Counsel for the Respondent No.2 submits that Auditor has not provided necessary information to prepare reply/counter. Final opportunity is granted to the Respondent No.2 to file reply/counter within **two weeks**.

Rejoinder, if any, be filed within a **week** thereafter.

List the petition on **03.01.2024** for hearing.

— sd —

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**